

(ग) यदि उद्देश्य भागों का उतर स्वीकारात्मक है, तो क्या सरकार का विचार इस बारे में कार्यवाही करने और स्थिति में सुधार करने का है ?

वित्त मंत्रालय में उपसंचारी (श्री मगनभाई बरोट) :

(क) और (ख) जी, नहीं ।

(ग) प्रश्न नहीं उठता ।

Financial Administrative Reform of the Centre

3846. SHRI GIRIDHAR GOMANGO: Will the Minister of FINANCE be pleased to state whether there is any proposal pending with his Ministry for financial administrative reform at the Centre?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): The reform in financial administration is a continuous process but there is no new proposal under consideration at present.

Sugar imported after Independence

3847. SHRI NARAYAN CHOUBEY: Will the Minister of COMMERCE be pleased to state on how many occasion in post independent India sugar had to be imported?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): During the period from August 1947 to June 1980, sugar was imported in the following years:—

1947-48*	1954-55	1967-68*
1948-49*	1955-56	1968-69
1949-50*	April-Dec. 1956	1969-70
1950-51	1957	1971-72
1951-52	1964-65*	1973-74
1952-53*	1965-66*	1980-81
1953-54	1966-67* (up to June 80)	

Imports during the years marked with an asterisk were negligible as their value was less than Rs. 100,000.

Import of Cashew during 1980-81

3848. SHRI SUDHIR KUMAR GIRI: Will the Minister of COMMERCE be pleased to state the total quantity of cashew proposed to be imported during the year 1980-81 and the amount of money necessary in terms of foreign exchange for effecting the said import?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): Cashew Corporation of India's provisional target for import of raw-cashewnuts during the financial year 1980-81 is 25,000 MT. The estimated value of this import in foreign exchange is expected to be Rs. 13.13 crores.

Grant of D.A. to Central Government Employees

3849. SHRI PIUS TIRKEY: Will the Minister of FINANCE be pleased to state:

(a) whether D.A. is granted from time to time to give relief to the Central Government employees;

(b) if so, whether it is cent per cent relief; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) D.A. is being granted to the Central Government employees after every 8 point increase in the 12-monthly average of the Consumer Price Index beyond index average 200 to compensate them for the rise in the cost of living.

(b) The existing rates of Additional D.A. instalments provide for 100 per cent neutralisation of the increase in the cost of living in the case of the employees getting pay upto Rs. 400 P.M. Beyond that pay level the neutralisation is progressively to a lesser extent.